

ITEM NO.44

COURT NO.10

SECTION XIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4653/2006

(From the judgement and order dated 29/04/2005 in MJC No. 121/2002 of The
HIGH COURT OF ORISSA AT CUTTACK)

UTKAL GALVANIZERS LTD.

Petitioner(s)

VERSUS

ORISSA HYDRO POWER CORPN.LTD. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 24/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr.Vijay Hansaria, Sr.Adv.
Mr.Rajiv S.Roy, Adv.
Mr.Manoj K.Mishra, Adv.
Mr. Pranab Kumar Mullick,Adv.

For Respondent(s)

Mr.Shyam Diwan, Sr.Adv.
Mr. Shibashish Misra,Adv.
Mr. Sibbo Sankar Mishra,Adv.

UPON hearing counsel the Court made the following
ORDER

List for orders on 28.09.2007.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master